

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 333/2000

Applicant(s) Surya Prakash Shama

Respondent(s) UOI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

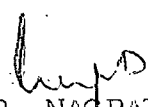
ORDERS OF THE TRIBUNAL

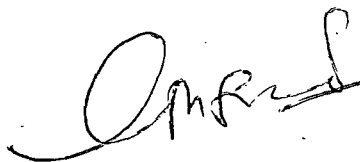
20.1.2003

Mr. P.P. Mathur, Counsel for the applicant.

Mr. U.D. Shama, Counsel for the
respondents.

The Learned counsel for the
applicant says that in view of the averment
made in Para No. 4 of the reply by the
respondents, applicant would not like
to proceed further with this application,
he and prays that applicant be permitted to
approach this Tribunal, if fresh cause of
action arises. Consequently this OA is
dismissed as withdrawn.


(A.P. NAGRATH)
MEMBER (A)


(G.L. GUPTA)
VICE CHAIRMAN

copy given
date 183/104
dr 22/1/03